## GOVERNMENT OF INDIA DEFENCE LOK SABHA

UNSTARRED QUESTION NO:4481 ANSWERED ON:19.12.2014 INDIAN PRISONERS OF WAR Meena Shri Harish Chandra

## Will the Minister of DEFENCE be pleased to state:

- (a) whether the Government proposes to provide post-retirement benefits to the next kith and kin of Indian Prisoners of War (PoWs); and
- (b) if so, the details thereof?

## **Answer**

## MINISTER OF DEFENCE (SHRI MANOHAR PARRIKAR)

(a) & (b): Honble High Court of Gujarat, in its judgment dated 23rd December, 2011, passed an order, interalia, regarding payment of service and retirement benefits to the Next of Kin (NoK) of 54 Missing Defence Personnel (MDPs) of 1965 and 1971 wars, who are believed to be in custody in Pakistan, as if they retired on superannuation. The order of the Honble Court has been accepted by the Government and necessary action has been taken towards compliance of ibid judgement.